

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 204

New IA/2034/ND/2024 IN IB/783/ND/2022

IN THE MATTER OF:

Conquerent Control Systems Private Limited	...	Applicant
Versus		
Ansal Crown Infrabuild Private Limited	...	Respondent

Under Section 9 of IBC

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rishabh Nangia, Mr. Sajal Singhai, Advs., in IA-2034/2024

For the RP : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit Sharma, Mr. Yash Dhawan, Advs., for the RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2034/ND/2024:-

Ld. Counsel for the Applicant is present physically. The main matter is coming up for hearing on 03.05.2024. List this IA along with main matter on **03.05.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)